

Fact-sheet on enforcement related issues for the State/UT

S. No.	Subject	Information
1.	Name of State/UT	Odisha
2.	State Population as per census 2011	4.2 crores
3.	No. of Districts in the State/UT	30
4.	Name and Designation of the Food Safety Commissioner	Name: Ms . Archana Patnaik,IAS Designation: Commissioner of Food Safety
5.	Contact details & e-mail	Address: Office of Commissioner Food Safety, Old NRHM Building,Besides Capital Hospital Unit-6,Bhubaneswar-751001 Tel: 0674-2974134 Fax: Email: foodsafetyodisha@gmail.com
6.	Name of Nodal Officer and contact details	Name: Dr.Rajendra Kumar Paty, Addl.Commissioner Food Safety Address: Office of Commissioner Food Safety, Old NRHM Building,Besides Capital Hospital Unit-6,Bhubaneswar-751001 Tel: 0674-2974134 Fax: Email: foodsafetyodisha@gmail.com
7.	Number of DO	Full Time: Part Time: 36
8.	Number of AO	30
9.	Number of FSO	Full Time: 17 Part Time:
10.	Status of State Food Laboratories	Total Number- 1 Number of functional laboratories- 1
11.	Number of Food Analyst	1
12.	No. of State labs that are NABL accredited	Nil
13.	Food Business Units licensed till date	Online: 20767 Offline: Nil
14.	Food Business Units registered till date	Online: 46703 Offline: Nil
15.	Status of Online (FLRS) license/Registration in districts of States/UTS	
a	No. of Districts issuing license/registration ONLINE only	30
b	No. of Districts issuing license/registration PARTIALLY ONLINE	Nil
c	No. of Districts issuing license/registration OFFLINE (MANUALLY)	Nil
16.	Whether State level Advisory Committee is re-constituted (SLAC)	Under Process
17.	Whether District level Advisory Committee is re-constituted (DLAC)	Under Process

18.	Whether Appellate Tribunal is operational?	No
ANNUAL FOOD TESTING REPORT OF ENFORCEMENT SAMPLES (2018-2019)		
19.	Number of food samples collected	327
20.	Number of food samples analyzed	327
21.	Number of food samples found adulterated, unsafe, substandard and misbranded	91
22.	Number of cases launched against FBOs	Adjudications- 123 Criminal Court- 38
23.	Details of Adjudications	No. of Cases disposed-3
		No. of cases in which - 3 penalty is imposed
		Amount of Penalty raised- Rs. 2.2 lakh
24.	Details of Criminal cases	No. of cases convicted- Nil
		No. of cases Acquittal-Nil
		Amount of Penalty raised- nil